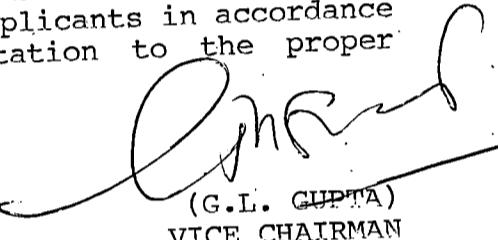


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No.

R.K. Rai & Others Versus Union of India & Others

Date of Order	Orders
27.08.2002	<p>OA 445/2001</p> <p>Mr. P.N. Jatti, Counsel for the applicants. Mr. B.N. Sandu, Counsel for the respondents.</p> <p>Learned counsel for the respondents has placed on record a copy of the order whereby the applicants have been absorbed in the BSNL w.e.f. 1.10.2000.</p> <p>2. Having seen the order. Mr. P.N. Jatti, learned counsel for the applicants states that the OA may be returned to him for presentation to the proper court.</p> <p>3. Consequently, it is directed that the OA be returned to the applicants in accordance with rules for presentation to the proper forum.</p> <p> (GOPAL SINGH) ADMN. MEMBER</p> <p> (G.L. GUPTA) VICE CHAIRMAN</p> <p><i>Rew by Jr 4/10/2</i></p> <p><i>copy of OA as and Rew 4/10/2002 579</i></p>